## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/584/ (IB)/2017

NAME OF THE PETITIONER(S)

: MITCON CONSULTANCY & ENGINEERING

SERVICES LTD

NAME OF THE RESPONDENT(S)

: AL AMEEN GREEN ENERGY PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M.L. Garvern Advocate Advocate

## **ORDER**

Counsel for the petitioner present. Counsel for respondent present and prayed time for filing counter and for making submissions. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

> ->0/ K Anantha Padmanabha Swamy Member (Judicial)

bc